

Notification No.83/ 2022

SITTING ARRANGEMENT – PARTIAL MODIFICATONS

The following partial modifications are made in the Sitting Arrangement in the Madurai Bench of Madras High Court **with effect from 04.04.2022.**

Madurai Bench

- I. Hon'ble Mr.Justice S.M.Subramaniam will take up Writ Petitions relating to Labour and Service – from the year 2019
- II. Hon'ble Mr.Justice Krishnan Ramasamy will take up Second Appeals – from the year 2015

// BY ORDER OF THE HON'BLE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 31-03-2022

REGISTRAR (JUDICIAL)